

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 8 OF 2020

Mr. Cedric Vaz Petitioner

V e r s u s

State of Goa & Ors. Respondents

Mr. Ryan Menezes, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1, 2 and 3.

Mr. Ramkrishna Samant, the Chairperson of the Goa Board-Respondent no.4.

Coram :- M. S. SONAK, J

Date : 12th May, 2020

P.C.

Heard Mr. Ryan Menezes, the learned Counsel appearing for the petitioner, Mr. D. Pangam, the learned Advocate General appearing for the respondent nos. 1, 2 and 3 and the Chairperson of the Goa Board for the respondent no.4.

2. The learned Advocate General as well as the Chairperson state that a reply will be filed by the next date by serving an advance copy upon the learned Counsel for the petitioner.

3. Necessary replies be filed by the next date i.e. 15th May, 2020 and copies of such replies be served upon the learned Counsel for the petitioner by e-mail latest by 14th May, 2020.

4. Stand over to 15th May, 2020.

M. S. SONAK, J.

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